ITEM NO.57 REGISTRAR COURT.2 SECTION XV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).19129/2008

UNION OF INDIA Petitioner(s)

VERSUS

NASIM AKHTAR Respondent(s)

(With office report)

Date: 19/02/2009 This Petition was called on for hearing today.

For Petitioner(s)
Dr. Prabhat Kumar, Adv.
Mr. B. Krishna Prasad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue fresh notice to the unserved respondents through Registered Post A.D. Dasti service, in addition, is allowed.

List the matter on 26-3-2009.

(S.G.SHAH)
Registrar

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